

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 206
Appeal No. 18/252/JPR/2022
Under Section 252 of
Companies Act, 2013**

In the matter of:

Mr. Manoj Kumar Agarwal

...Appellant

Versus

Registrar of Companies

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to 29.09.2022.



**(Prabhu Dayal Sewda)
Court Officer**

September 28, 2022
VG